

In the Central Administrative Tribunal,

Patna Bench, Patna.

OA - 634/96

Smt. Lagan Devi & another Applicants.

Versus

Union of India & Ors Respondents.

1./ 13.12.96. None appears for the applicant. Defects have not been removed, though several opportunities were given to the applicant. The OA is dismissed.

/CES/

W.M.D
(V.N. Mehrotra)

Vice-chairman

2/24.04.97 Shri R.K.Sharma, counsel for the applicant.

The learned counsel for the applicant states that he had filed M.A. for deleting the name of the applicant no.1 who had died after filing this O.A..

Let the matter be listed alongwith the M.A. on 25.04.1997 for admission.

SKJ

W.M.D
(V.N. Mehrotra)
Vice-Chairman

This OA is restored to its original file vide order dated 25.4.97 passed in MA 105/97 and OA to be listed before Registrar I/C on 9.5.97 vide order passed in MA 15/97 dt. 25.4.97.

W.M.D
28/4

3/9.5.1997

6

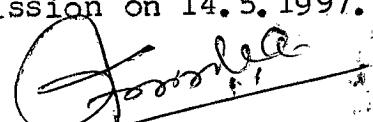
The learned counsel for the applicant is present.

As regards defect under item no. 23, ^{the same} appears to have been removed in pursuance of order no. 3 dated 25.4.1997 passed by the Hon'ble Bench in M.A. 107 of 1997.

As regards defect under item no. 21, index has been signed.

As regards defect no. 22, ^{the same} appears to have been removed.

Accordingly, the application has now become in order. In the circumstances, let it be listed before the Hon'ble Bench for admission on 14.5.1997.



(S.P.Sinha)
Dy.Registrar I/c

MPS.

4/14.05.97

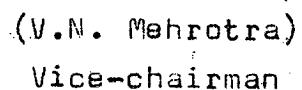
List on 09.07.1997 for hearing on admission.

SKJ

5./ 9.7.97.

List it on 21.8.97 for hearing on admission.

CBS/



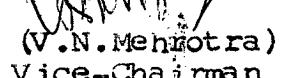
(V.N. Mehrotra)
Vice-chairman

6/21.08.97


Shri R.K.Sharma, counsel for the applicant.

Heard the learned counsel for the applicant. The learned counsel states that he wants to make a representation to the authority concerned and he, ~~being in the circumstances~~, be permitted to withdraw this O.A. The permission is granted as prayed.

The O.A. is accordingly dismissed as withdrawn.



(V.N. Mehrotra)
Vice-chairman

KJ